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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13213/2022 & CM APPLs. 39980/2022, 43537/2022**

**SHIBU SOREN**

..... Petitioner

Through: Mr. Kapil Sibal & Mr. Arunabh Chowdhury, Sr. Advocates with Mr. Krishnaraj Thaker, Ms. Pragya Baghel, Mr. Vaibhav Tomar & Ms. Aparajita Jamwal, Advocates. (M:9971446628)

versus

**LOKPAL OF INDIA & ANR.**

..... Respondents

Through: Mr. Tushar Mehta Id. SGI with Mr. Apoorv Kurup & Mr. Ojaswa Pathak, Advs. for R-1. (M: 8800185864)

Mr. Atram NS Nadkarni, Senior Advocate with Mr. Rishi K. Awasthi, Mr. Piyush Vatsa, Ms. Ritu Arora & Mr. Rahul Kumar Gupta, Advs. for R-2. (M: 9891920235)

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**ORDER**

**% 13.04.2023**

1. This hearing has been done through hybrid mode.
2. The matter is being adjourned at the request of Mr. Kapil Sibal, Id. Senior Counsel.
3. List on 22<sup>nd</sup> May, 2023.

**PRATHIBA M. SINGH, J.**

**APRIL 13, 2023/dk/rp**